

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 218 and 219 of 2013

Dated : 21st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal no. 218 of 2013

Ramgad Minerals & Mining Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)

Appeal no. 219 of 2013

Ramgad Minerals & Mining Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s): Ms. Sriranga S.

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their comprehensive written submissions on or before 15.11.2013 after serving copy on the other side.

Post the matter for reporting compliance on 18.11.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson